

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2228
ANSWERED ON:06.12.2012
EXPANSION OF POWER PROJECTS
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of POWER be pleased to state:

- (a) whether the Government has sanctioned expansion of power projects in Maharashtra;
- (b) if so, the details of the power projects covered under expansion programme;
- (c) the amount of investment fixed for various power projects in Maharashtra;
- (d) the additional power likely to be generated through the said projects and the extent to which the power demand in the State is likely to be fulfilled;
- (e) whether any financial assistance is being provided by the Government for the said purpose; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) : Sanction of the Central Government is not required for expansion of thermal power projects. However, details of the expansion of thermal power projects which are presently under construction in the State of Maharashtra in the Central/State sector is furnished below:

Sl. No.	Expansion Projects	Details	Original Cost (Rs. Lakhs)	Estimated Cost (Rs. Lakhs)	Latest Estimated Capacity (MW)
1.	Mouda STPS, St-II, Dist: Nagpur NTPC		792147	792147	U-3: 500
					U-4: 500
2.	Chandrapur TPS Expansion, Dist: Chandrapur,		550000	550000	U-8: 500
	MSPGCL				U-9: 500
3.	Koradi TPP,				U-8: 660
	Dist: Nagpur,		1188000	1188000	U-9: 660
	MSPGCL				U-10: 660
4.	Parli TPS,				
	Dist: Beed,		137500	169624	U-8: 250
	MSPGCL				

(d) : The expansion projects indicated above are likely to yield benefits of 4,230 MW. Maharashtra will be benefited from these projects as well as from existing and other under execution projects in the State. Maharashtra would become self sufficient in power by procurement of power by the State, if required, besides its own generation.

(e) to (f) : No financial assistance is being provided by the Central Government.